## MEGHA GRANULES PRIVATE LIMITED

## List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on February 10, 2022

S.No	Name of creditor	Details of claim received		Details of claim admitted					A	Amount of any	A man and a C	American	in ₹)	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1														
2														
3														

(Amount in ₹)